

## Annexure 1

Name of the Corporate Debtor: SHREE COKE MANUFACTURING CO. PVT. LTD. Date of commencement of Liquidation: 20/07/2018 List of Stakeholders as on : 31.12.2019

## List of Secured Financial Creditors

Amount in Rs

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Edelweiss Asset Reconstruction Company Limited	U67100MH2007PLC174759	20.08.2018	41,19,40,856.00	41,19,40,856.00	Secured	100%	Yes	Note A	100%	61%	0	0	0	0	
				41,19,40,856.00	41,19,40,856.00											

**Mortgaged assets by deposit of Title Deeds securing facilities granted to Corporate Debtor:**

- All that piece and parcel of land measuring 60 decimals of land along with factory building constructed thereon in Dag No. 363 under Khatian No. 93 present, LR Khatian No. 306 in Mouza Palora, JL No. 10, P.S. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 3448 of 2003)
- All that piece and parcel of land measuring 110 decimals of land along with factory building constructed thereon in Dag No. 364 under khatian No. 86 present, LRKhatian No. 168/1, 415/1, 380/1, 132/1 in Mouza Palora, JL No. 10, P.S. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 3448 of 2003)
- all that piece and parcel of land measuring 34 decimals of land factory along with factory building constructed thereon in Dag No. 332 under khatian No. 19 present, LR Khatian No. 421 in Mouza Palora, JL No. 10 P.S. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 3445/2003)
- All that piece and parcel of land measuring 34 decimals of land factory along with factory building constructed tehreon in Dag No. 332 under Khatian No.19 present, LR Khatian No. 421 in Mouza Palora, JL NO. 10, P.S. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 3445/2003)
- All that piece and parcel of land measuring 15 decimals of land along with factory building constructed thereon in Dag No. 363 under khatian No. 93 present, LR Khatian No. 21 in Mouza Palora, JL No. 10, P.S. Uluberia, Dist. Howrah, West Bengal ( sale Deed No. 3446/2003)
- All that piece and parcel of land measuring 45 decimals of land along with factory building constructed thereon in Dag No. 363 under khatian No.93 present, LR Khatian No. 165,62,170,460 in Mouza Palora, LJ No. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 3447/2003)
- All that piece and parcel of land measuring 20 decimals of land along with factory building constructed thereon in RS and LR Dag No. 362 under RS Khatian No. 33 present, LR Khatian No. 536 and 540 in Mouza Palora, JL No. 10 P.S. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 3174 of 2011)
- All that piece and parcel of land measuring 17 decimals of land along with factory building constructed thereon in RS and LR Dag No. 332 under RS khatian No. 19 and 95, LR Khatian No. 517, 518, 522 RS and LR Dag No. 358 under RS Khatian No. 62, LR Khatian No. 517,518,522 measuring 25 decimals RS and LR Dag No. 359 under RS Khatian No. 95, LR Khatian No. 515, 517, 518 and 522 measuring 20 decimals, RS and LR Dag No. 360 under RS Khatian No. 248, measuring 29 decimals, RS and LR Dag No. 362 under RS Khatian No. 33, LR Khatian No. 509, 510, 517, 518 and 522 measuring 52 decimals and totaling an area of 114.29 decimals in Mouza Palora, JL No. 10 , P.S. Uluberia, Dist. Howrah, West Bengal ( Sale Deed No. 2138 of 2011)

Note A

**Hypothecated Assets:**

- All tagbible movable assets of the Corporate debtorincluding the plant and machinery, furniture and fixtures, equipments, all stocks of raw material.
- All the present and future book debts, outstanding, money receivables, claims , bills which are now due and owing or which may any time hereafter during the continuance of this security become due and owing to the corporate.

**Guarantees :**

- Personal Guarantee of Mrs. Shruti Sharma, Mr. Naresh Sharma and Mr. Deepak Sharma
- Corporate guarntee of Balaji Coke Industries Pvt. Ltd.
- Corporate guarnatee of Tirupati Fuels Pvt. Ltd.